



**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
JODHPUR**

D.B. Civil Writ Petition No. 2507/2022

Vishnu Oil Mill Private Ltd.

----Petitioner

Versus

Union Of India

----Respondent

For Petitioner(s) : Mr. Hemant Kothari  
For Respondent(s) : Mr. Mukesh Rajpurohit, ASG

**HON'BLE MR. JUSTICE MANINDRA MOHAN SHRIVASTAVA  
HON'BLE MR. JUSTICE MADAN GOPAL VYAS**

**Order**

**21/02/2022**

Heard.

Issue notice to respondents.

Learned counsel appearing for Union of India Mr. Mukesh Rajpurohit, Additional Solicitor General takes notice and is granted three weeks' time to file reply.

Let notices be issued to respondent Nos. 4 to 7, returnable within three weeks.

**(MADAN GOPAL VYAS),J**

**(M. M. SHRIVASTAVA),J**

70-nidhi/-